

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 261 of 2013 &
I.A. No. 37, 128 & 227 of 2014

Dated : 23rd September, 2014

**Maharashtra State Electricity Distribution
Company Ltd.**

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **27.10.2014.**

COURT MASTER